

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KUSALAVA BATTERIES PRIVATE LIMITED Date of Commencement of Liquidation: 29-04-2019; List of Stakeholders as on Date: 17-03-2021; Name of IP: Mr. Vijay Kumar Gunda; Last 5 digit of registration number: 10386

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				753000				NA
3	Secured financial creditors	0							NA
4	Unsecured financial creditors	0							NA
5	Operational creditors (Workmen)	0							NA
6	Operational creditors (Employees)	11	395974		303154		92820		Annexure 6
7	Operational creditors (Government Dues)	1	2414944		0		2414944		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	1195145		1151004		44141		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	10110000		10110000				Annexure 9
Total		21	14116063	0	12317158	0	2551905	0	